

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4815
ANSWERED ON:25.08.2010
PAY SCALE OF ACFS
Ray Shri Bishnu Pada

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether his Ministry had recommended the pay scale of Assistant conservator of Forests (ACFs) at par with the DANICs and DANIPs before the 6th Central Pay Commission (CPC);
- (b) if so, the details thereof;
- (c) whether the Anomaly Committee constituted a Andman and Nicobar (A&N) had also recommended the pay for ACFs to be at par with DANICs and DANIPs and whether the same has been received by the Ministry;
- (d) if so, the details of the actions taken thereon;
- (e) whether the recommended pay scales have been awarded to the ACFs of A&N Islands; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a)&(b) The Ministry of Environment & Forests had recommended uniform pay scales for subordinate Forest Service personnel of States and Union Territories at par with Police and Revenue Services.

(c) Yes Sir.

(d) to (f) The recommendations of the Andaman & Nicobar Islands Administration inter-alia recommending the pay scales of ACFs at par with the DANICS & DANIPS have been received. It was found as per the Allocation of Business Rules issued by the Cabinet Secretariat, the subject "Forests and Forest Administration" of Andaman & Nicobar Islands falls within the jurisdiction of the Ministry of Home Affairs, as well as the Ministry of Environment & Forests. Since the provision is overlapping, this Ministry has taken up the matter with the Ministry of Home Affairs on 09.07.2010 with the request to take it up with the Cabinet Secretariat to define a clear mandate in the respect the Forest Department of the Andaman & Nicobar Islands as well as other Union Territories.